

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2388
ANSWERED ON:05.02.2014
CENTRAL FUNDS FOR SSA
Mahajan Smt. Sumitra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the funding pattern between the Union Government and the States under the Sarva Shiksha Abhiyan (SSA) during the Twelfth Five Year Plan period including the norms laid down for the purpose;
- (b) whether the Union Government has given its share of funds to the States under SSA;
- (c) if so, the funds allocated/released to Madhya Pradesh and other States during the last three years, State-wise and year-wise; and
- (d) the ratio of this funding in GDP terms, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) The Centre-State funding pattern for the centrally sponsored scheme of the Sarva Shiksha Abhiyan (SSA) was to taper off from 65:35 at the beginning of the 11th Plan to 50:50 by the end of the 11th Plan. However, the Central Government revised the provision in the light of the funds which would be required to meet the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and decided to continue with a 65:35 Centre-State sharing pattern (90:10 for North Eastern Region States), applicable from 2010-11 upto 2014-15. There is no proposal to alter the funding pattern at present.
- (b) to (d) Yes, Madam. A statement giving the details of Central funds released to the States/UTs including the State of Madhya Pradesh, year-wise during the last years, and the percentage of these funds in relation to the Gross Domestic Product (GDP) is at Annexure.